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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

- 1) O. A. NO. 1771/88
- 2) O. A. NO. 1952/88

New Delhi this the 11th day of February, 1994.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri

- 1) O. A. NO. 1771/88
1. K. Venkata Rao,
31-7-100, Kummara Veedhi,
Allipuram, Visakhapatnam.
2. Mrs. Krishna Veni,
8-50-9, TPT Colony,
China Waltair,
Visakhapatnam.
3. A. V. K. Rao,
47-7-40 Dwarka Nagar,
Visakhapatnam.
4. R. Sanjeeva Rao,
Kirandul 9-32-4 Pithapuram Colony,
Visakhapatnam.
5. P. Ranga Rao,
Kirandul 33-11-14,
Subedar House,
Allipuram,
Visakhapatnam.
6. N. Venkata Rao,
Kirandul 44-7-4
Prasanthi Nagar,
Thatichetla Palem,
Visakhapatnam.
7. G. Suryanarayana,
Kirandul MIG 118 (55-16-18)
Housing Board Colony,
Visakhapatnam.
8. G. Jagannadha Rao,
Kirandul 49-34-18
Akkeyyapalem,
Visakhapatnam.
9. S. S. N. Rao,
Kirdul Near Sree Kanya Cinema,
Subbaluxmi Nagar,
Visakhapatnam.

10. S. Venkata Rao
S/o. Rama Rao
Kirandul 43-9-4, Ra
Railway New Colony, Visakhapatnam.
11. Mrs. A.S. Subbaluxmi
W/o. A.V.M. Lingam (deceased)
Kantabanji Mahareni Peta,
Vizianagaram,
12. B.L. Narayana
S/o. Subbaiah Naidu , Kirandul
Door No. 20-106-3 Chattalavari
Street, Chengalraopeta, Visakhapatnam.
13. A. Lakshmanarao
S/o. Bala Krishna , Bobbili
43-12-13/1, Subbaluxmi Nagar,
Visakhapatnam.
14. K.N. Reddy
S/o. Adinarayana, Bobbili,
31-4-62, Amnavari Veedhi Allipuram,
Visakhapatnam.
15. P.J. Rosario,
S/o. A.K. Rosario, Bibbili,
50-24-17, Seethammadara,
Visakhapatnam.
16. D. Janardhana Rao
S/o. Muddhu Krishnamma, Kantabanj,
7-82/2, Velamavari Street,
Bobbili.
17. B. Rayappa,
S/o. Sanyasi, Kirandur,
48-3-41, Srinagar,
Visakhapatnam.
18. U. Sanyaseyya,
S/o. Appalanarasiah, Kirandur,
49-43-4, Akkeyypalem-EGGO Colony,
Visakhapatnam.
19. K. Apperao Reddy,
S/o. Ramamurthy,
Door No. 31-4-64, Amnavari Veedhi
Allipuram, Visakhapatnam.
20. V. Narayana Rao,
S/o. Satyanarayana,
Plot No. 157-Seethamma Dara, North
Extention Layout, P.T. College,
Visakhapatnam.

- (17)
- 3 -
21. Mrs. R. Jayaluxmi
W/o. P. Mukunda Rao (deceased)
Door No. 43-29-43, Narana Road,
Dondaparthi, Visakhapatnam.
 22. J.S. Prakasha Rao,
S/o. Adinarayana
Adarshanagar, Old Dairy Farm
Visakhapatnam.
 23. G. Rama Rao,
S/o. Appala Swamy, Kirandul,
43-11-60, New Colony Subbaluxmi,
Nagar, Visakhapatnam.
 24. B. Kondala Rao,
S/o. Venkata Swamy, Kirandul
17-26 Near Girls High School,
Kasinkota.
 25. N.A. Narasimham
S/o. Ramamurthy, Kirandul,
6-16-1 East Point Colony,
China Waltair, Visakhapatnam.
 26. A.S. Sastry,
S/o. Rama Chandra Rao,
Kirundul,
50-49-12A TPT Colony,
China Seethamma Dhara,
Visakhapatnam.
 27. V.V. Naidu,
S/p. Seshagiri Rao,
Door 8-3-6A, Vijayanagar Colony,
Peda Waltair, Visakhapatnam.
 28. K.V. Sarma,
S/o. Kanakiah, Door
45-37-18, Jagannadhapuram, Visakhapatnam.
 29. M.L.N. Rao,
S/o. M.K. Sastry,
Door 43-7-22, Railway New Colony,
Visakhapatnam.
 30. S. Kurma Rao,
S/o. Kurma Rao, Door
30-13-10, Madhava Rao Road,
Leela Mahal Junction,
Visakhapatnam.
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31. J.E. Howell,
S/o. J. Howell,
Regina Park, Madhura Vada,
Visakhapatnam.
32. B. Somashekara Rao,
S/o. B.S. Narayana,
Door 31-35-33, Vivekananda Colony,
Visakhapatnam.
33. T.N. Rao,
S/o. Kameswara Rao,
Door No. 49-40-4, Akkayyapalem,
Visakhapatnam.
34. G. Suryanarayana
S/o. Ramanna, Door
4-129, Vidyanagar, Gopala Patnam,
Visakhapatnam.
35. M. Alfred,
S/o. Latchaiah,
Near Police Line Contonment Post Office
Vizianagaram.
36. V.V. Rama Rao,
S/o. Gopalam, Door No.
48-8-9/2, Dwarakanagar,
Visakhapatnam.
37. K.R. Murty,
S/o. Narasimha Avadhani, Door No.
24-11-3, Maharani Peta,
Vizianagaram.
38. K. Govinda Rao,
S/o. Appallanarasiah, (Kantabanji),
31-7-100, Kummara Veedhi Allipuram,
Visakhapatnam.
39. G. Satyanarayana,
S/o. Ramamurthy, Kantabanji,
43-9-144, Ramaraj Quarters,
Visakhapatnam.
40. K.T. Das, K.S. Swamy
S/o. Appanna Swamy, Kantabanji,
21-44, Adarshanagar, Gopala Patnam,
Visakhapatnam.
41. A.R. Sastry,
S/o. Appanna Sastry,
49-54-1-E, Sivaji Nagar, Sali Grama Puram,
Visakhapatnam.
42. B. Muni Swamy,
S/o. Venkata Swamy, Kantaibaji,
49-54-1-E, Sali Grama Puram,
Sali Grama Puram,
Visakhapatnam.

- 43. P. Venkateswara Rao,
S/o. Kurma Rao, Kanta Banji,
31-33-87, Leela Mahal Junction,
Daba Gardens,
Visakhapatnam.
- 44. P.R.J. Rao,
S/o. Varahalu, Kanta Banji,
21-43, Adarshanagar, Gopalapatnam,
Visakhapatnam.
- 45. P.V.N. Rao,
S/o. Venkata Rao, Kanta Banji,
D.B.K. Railway Quarters,
33/C, Rail Area Railway Qrs.,
Visakhapatnam.
- 46. Y. Narayana Rao,
S/o. G.N. Murty, Kanta Banji,
22-93-1, Buruju Peta,
Visakhapatnam.
- 47. G.V.R. Murty, S/o.
G.N. Murty, Kanta Banji,
33-11-14 C/o. P. Ranga Rao,
Subedar House, Allipurem,
Visakhapatnam.
- 48. M.S. Patrudu,
S/o. Krishna Patrudu, Kanta Banji,
58-1-60, Main Road, Morripalem,
Visakhapatnam.
- 49. S. Surya Rao,
S/o. Venkata Ratnam, Kirandul,
28-2-29, Jagadamba Junction,
Visakhapatnam.
- 50. B. Ananda Rao,
S/p. Srinivasa Rao, Kirandul,
58-25-25/1, Butchirajupalem Post Office,
Visakhapatnam.
- 51. A.S. Narayana
S/o. Mutyalu, Rayagada,
10-36-3A Ramnagar,
Visakhapatnam.
- 52. S.S.S. Swamy,
S/o. Veerabhadra Swamy, Kanta Banji,
25-15-10, Kurupam Market,
Visakhapatnam.

....Applicants

By Sr. Advocate Shri S. C. Gupta with Shri M. K. Gupta

Versus

...contd...

1. The Union of India through
Secretary, Railway Board,
Rail Bhawan, New Delhi.
2. The General Manager,
South Eastern Railway
Headquarters,
Calcutta - 700043.

By Advocate Shri O. P. Kshatriya.

2) O.A. NO. 1952/88

J. P. Tiwari,
A-630, Sector-19,
NOIDA - 201301,
Distt. Ghaziabad (UP).

... Applicant

By Sr. Advocate Shri S. C. Gupta with Shri M. K. Gupta

Versus

1. Union of India through,
Secretary, Railway Board,
Rail Bhawan,
New Delhi.
2. The Divisional Railway Manager,
Kota, DRM's Office,
Kota - 324002.

✓ By Advocate Shri O. N. Moolri.

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O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath --

These two cases are fully covered by the decision of the Full Bench in O.A. Nos. 395 to 403/91 and connected cases decided on 16.12.1993 between C. R. Rangadhamaiah vs. Union of India & Ors. The respondents do not dispute that these two cases are also covered fully by the said decision. Hence, these applications have to be allowed and directions similar to the ones issued by the Full Bench have to be issued in these cases as well.

2. For the reasons stated above, these applications are allowed with the following directions :-

- (1) The respondents shall recompute the pension and other retiral benefits of the applicants or their L.R.s in accordance with Rule 2544 as was in force before it was amended by notification dated 5.12.1988.
- (2) The arrears due to the applicants/L.R.s on the basis of the recomputation as aforesaid shall be calculated and paid.
- (3) These directions shall be carried out within a period of three months from the date of receipt of the copy of this order.
- (4) If the amounts due to the applicants/L.R.s are not paid within the prescribed time, the amounts due shall be paid with interest at 12% per annum from the date of this order till the date of payment.

- (5) The applicants shall be entitled to cost at the rate of Rs.500/- in respect of each application.
- (6) The payment of pension and retirement benefits as per the aforesaid direction shall stand regulated/adjusted in accordance with the orders/directions as may be issued by the Supreme Court in SLP No. 10373/90 against the decision of the Ernakulam Bench of the Tribunal in Application No. K-269/88.

S. R. Adige
(S. R. Adige)
Member (A)

V. S. Malimath
(V. S. Malimath)
Chairman

/as/